

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Dairy No. 14/2017

Dated 18.1.2017

To

Shri A.K.Roy Chowdhury, Director,
ABJA Power Private Limited
Block-3, 5th Floor, My Home Hub,
Madhapur, Hyderabad,
Telangana- 500081

Subject: Regulatory Compliance Application for Change of Name from “My Home Power Private Limited” to “ABJA Power Private Limited”.

With reference to your application on the subject mentioned above, you are directed to furnish the following information/documents on an affidavit, latest by 2.2.2017:

- (a) Copy of Board Resolution for Change of name of the Company, and
 - (b) Copy of Memorandum of Association of the Company.
2. Further action in the application will be taken thereafter.

Yours faithfully,

**Sd/-
(T.D.Pant)
Deputy Chief (Legal)**